

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 28<sup>th</sup> day of February, 2019

**ORIGINAL APPLICATION NO. 330/00453/2018**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Sri Parvat .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicant : Shri Fukhr Uz Zaman

Advocate for the Respondents : Shri Atul Kumar Shahi

**O R D E R**

**BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

List revised. None present for the applicant. Shri Atul Kumar Shahi, counsel for the respondents.

2. From perusal of file, it is evident that on the last listed date i.e., 25.01.2019, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER-J**

Manish/-